

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KHARIKATIA TEA & INDUSTRIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KHARIKATIA TEA & INDUSTRIES LIMITED
2.	Date of incorporation of corporate debtor	11/08/1980
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	L70101WB1980PLC032922
5.	Address of the registered office and principal office (if any) of corporate debtor	CF-366, Salt Lake City Sector-1, Kolkata-700064, West Bengal
6.	Date of closure of Insolvency Resolution Process	29/05/2022
7.	Liquidation commencement date of corporate debtor	21/09/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Birendra Kumar Tripathi IBBI/IPA-003/IP-N00229/2019-2020/12679
9.	Address and e-mail of the liquidator, as registered with the Board	60/2/1 Hari Padda Dutta Lane, Golf View Apartment, Flat No -7, 3 rd Floor Kolkata-700033, West Bengal <u>Email-bkt9000@gmail.com</u>
10.	Address and e-mail to be used for correspondence with the liquidator	60/2/1 Hari Padda Dutta Lane, Golf View Apartment, Flat No -7, 3 rd Floor Kolkata-700033, West Bengal <u>Email-cirp.kharikatiea@gmail.com</u>
11.	Last date for submission of claims	21-10-2022

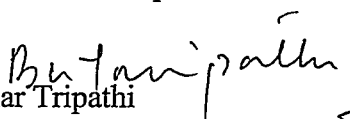
Notice is hereby given that the National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the KHARIKATIA TEA & INDUSTRIES LIMITED on 21 st day September, 2022 of passing of order of liquidation under section 33 of the Code.

The stakeholders of KHARIKATIA TEA & INDUSTRIES LIMITED are hereby called upon to submit their claims with proof on or before 21 st October 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator-


Birendra Kumar Tripathi
IBBI/IPA-003/IP-N00229/2019-2020/12679

Date and place:

23-09-2022, Kolkata